

Name of Corporate Debtor: Pooja Soya Industries Private Limited : Date of Commencement of Liquidation : 22.01.2025: List of Creditors as on: 16.06.2025

List of Operational Creditors (Other than Workmen and employees and Government Dues)

S. No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Manglani & Sons Prop. Nishit Manglani	11-02-2025	2,12,50,000.00	2,12,50,000.00	Operational Debt	NA	NA	NO	-	0.00	0.00	0.00	0.00	Claim submitted during Liquidation period
2	M/s Nihal Chand Balram	21-11-2023	14,35,568.00	6,46,230.00	Operational Debt	NA	NA	NO	1.13	0.00	0.00	7,89,338.00	0.00	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
Total			2,26,85,568.00	2,18,96,230.00				-	1.13	0.00	0.00	7,89,338.00	0.00	